

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1717 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.05.2018

NAME OF THE PARTIES: Magnum Super Distributors India Pvt Ltd  
Vs

Reliance Communications Infrastructure Ltd

Insolvency and Bankruptcy Code, 2016

**ORDER**

17. **CP (IB)-1717 (MB)/2017**

At request of the Corporate Debtor Counsel on the ground that settlement is likely to happen in this case, at his request, list this matter for reporting settlement on 10.5.2018.

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**RAVIKUMAR DURAISAMY**  
Member (Technical)

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**B.S.V. PRAKASH KUMAR**  
Member (Judicial)